

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI




ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/86/2016
NAME OF THE PETITIONER(S) : A. Parthasarathy
NAME OF THE RESPONDENT(S) : MPL Forging Private Limited & 6 othes
UNDER SECTION : 397/398, 402, 403 and 406 read with Schedule 11 of the Act.

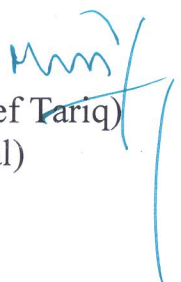
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1	B. Manoharan The Madras Bar Association High Court Me 104	Advocate For SIDCO-R5	
2.	J. BALAKUMAR	PCS in R1 & R2	
N.	JAYACHANDRAN.	PETITIONER FOR M.VIPRA.	

ORDER

Counsel for petitioner present. Counsel for R1 to R4 and counsel for R7 present. Counsel for R5 present. No representation on behalf of R6. The Registry is directed to **issue notice to R6**. Counsel for petitioner seeks time to file written arguments along with a statement of damages. At request, time is enlarged for filing written arguments by serving a copy to the other side before the next date of hearing. Put up on **28.11.2016 at 10.30 A.M.**


(Ch Mohd Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)